

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2131
ANSWERED ON:02.12.2009
INTERNATIONAL SCRUTINY OF EMISSION REDUCTION MECHANISMS
Nahata Smt. P. Jaya Prada

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether India has agreed for International Scrutiny of Emission Reduction Mechanisms adopted by the country;
- (b) if so, the details thereof alongwith the terms and conditions of the agreement;
- (c) whether India alongwith other developing countries have been resisting such mechanisms at international climate change negotiation platforms; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) & (b) India has consistently argued that developing countries have no emission reduction obligations and they will take nationally appropriate mitigation actions on voluntary basis as supported and enabled by finance and technology provided by developed countries. Voluntary actions of developing countries will be subject to international monitoring, report and verification (MRV) as per agreed procedures to the extent that these actions receive international support.

(c) & (d) India's position on Climate Change negotiations is anchored in the principle of equity and "common but differentiated responsibilities and respective capabilities" of Parties as enshrined in the United Nations Framework Convention on Climate Change and its Kyoto Protocol. India and other developing countries have also consistently stated that the developed countries must fulfill their commitments under the Convention to provide resources to developing countries to enable them to undertake actions for adaptation to and mitigation of climate change. Negotiations on these issues are underway and the Parties are expected to reach an agreed outcome on the negotiations in Copenhagen in December 2009.